

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-503
(IB)-222(PB)/2021
New IA/2144/2024

IN THE MATTER OF:

Jyoti Choudhary

.....Applicant

SECTION

U/s 94 of (IBC)

Order delivered on 03.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Abhirup Dasgupta, Mr. Ishaan Duggal, Ms. Ruchi Goyal
Mr. Milan Negi, Mr. Nikhil Jha, Advs. for RP & Applicant in New IA/2144/2024

For the Respondent :

For the Personal Guarantor : Mr. Lokesh Malik

ORDER

New IA/2144/2024:-

This is a report filed by the Resolution Professional under Section 99 of IBC, 2016. Heard the submission made by Ld. Counsel on behalf of the Resolution Professional. Ld. Counsel on behalf of the Personal Guarantor and Ld. Counsel on behalf of the Financial Creditor are present and submitted that they have no objection if, the report is accepted. List this application for consideration and re-examination of the report on **06.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)